

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 201
TA (Co. Act)-11(PB)/2023

IN THE MATTER OF:

Implicit Trading Private Limited

... Applicant/Petitioner

Order under Rule 16(d) of the NCLT Rules.

Order delivered on 10.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Mr. Milind Gautam, Advocate
For Respondent :

ORDER

It noticed that hard copy of the Transfer Application is not available. Let hard copies of the main case as well as all the pleadings be filed before the next date of hearing.

At the request of Ld. Counsel, list the matter for a physical hearing **on 17.03.2023.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT